

Appellate Tribunal for Electricity Core-4,7th Floor, SCOPE COMPLEX, Lodhi Road, New Delhi – 110003

No .2/64/2019-Admn./APTEL/-1473-85

Dated the 20,Dec., 2019

OFFICE ORDER

Consequent upon his appointment to the Post of Deputy Registrar in the Scale of Rs. 15600-39100 plus GP Rs.7600/- (Pre revised) Level-12 (78800-209200) on deputation basis for three years w.e.f. 12.12.2019 with the approval of Ministry of Power letter No. 46/9/2019-R&R dated 21.11.2019 and after having been relieved of his duties in his parent office of High Court of Delhi, New Delhi vide their Office Order No. 6892/DHC/Gaz.II/G-8/ATE/2019 dated 10.12.2019, Shri Sachin Sangwan , has joined in APTEL on 12.12.2019. Shri Sachin Sangwan has been taken on the strength of Appellate Tribunal for Electricity w.e.f. 12.12.2019 (AN).

The Deputation of Shri Sangwan as Deputy Registrar will be regulated in accordance with the instructions contained in the O.M. No.6/8/2009-Estt. (Pay. II) dated 17th June, 2010 as amended /clarified from time to time.

(KAPIL KUMAR SHARMA) Admin.-Cum-Accounts Officer

Copy to:

- 1. Shri Sachin Sangwan, Deputy Registrar, APTEL
- 2. Registrar General, Hon'ble High Court of Delhi, Shershah Marg, New Delhi, for necessary information.
- 3. The District & Session Judge, South-West District, Dwarka Court, New Delhi.
- 4. District Session Judge, HQ, Tis Hazari Court, Delhi.
- 5. Sr. Administrative Officer, (Jusicial), Judicial Branch, Dwarka Court, New Delhi.
- 6. The Under Secretary, MoP, Shram Shakti Bhawan, New Delhi for necessary information.
- 7. Pay and Accounts Officer, PAO (Sectt.), MOP, Sewa Bhawan, R.K. Puram, New Delhi.
- 8. PPS, Hon'ble Chairperson, APTEL
- 9. PPS/PS Hon'ble Members, APTEL
- 10. PS to Registrar, APTEL.
- 11. Personal file of Shri Sachin Sangwan, Deputy Registrar, APTEL.
- 12. Office Assistant (IT) to upload at APTEL website.
- 13. Office/Guard file